

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR
OA 262/2003 DATE OF ORDER: 23/2/2004

Babu Lal Seni son of Shri Ramu Ram Seni by caste Seni aged about 25 years, resident of Kayasthpura, Via-Bager, District Jhunjhunu.

1... Applicant

VERSUS

1. Union of India through the Secretary to the Govt. of India, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Postmaster General, Rajasthan Circle, Jaipur.
3. Sr. Supdt. Post Offices, Sawaimadhopur Division, Sawaimadhopur.

2... Respondents.

Mr. P.N. Jatti, Counsel for the applicant.

Mr. B.N. Sandu, Counsel for the respondents.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

The learned counsel for the applicant submits that he does not want to press this OA. The OA is accordingly disposed of as not pressed.

Vaishnav
(A.K. BHANDARI)
MEMBER (A)

Chauhan
(M.L. CHAUHAN)
MEMBER (J)

AHQ